

CENTRAL ADMINISTRATION TRIBUNAL
PRINCIPAL BENCH

(27)

...

CP.No.247/95 in O.A.No.246/92

Dated New Delhi, this 6th day of March, 1996.

HON'BLE MR JUSTICE P. K. SHYAMSUNDAR, ACTING CHAIRMAN
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Awadesh Gautam
S/o Shri ram Prakash Gautam
C/o M. C. Sharma, Kothi No.25
Ashoka Park, New Rohtak Road
Rampura
NEW DELHI.

... Applicant

By Advocate: Shri V. P. Sharma

versus

1. Shri M. N. Chopra
Divisional Railway Manager
Northern Railway
Allahabad Dn.
ALLAHABAD (U.P.).

2. Shri Dayal Dongra
Senior Divisional Electrical Engineer (G)
Northern Railway
ALLAHABAD (U.P.).

... Respondents

By Advocate: Shri B. S. Jain

O R D E R (Oral)

Mr Justice P. K. Shyamsundar

Heard both sides.

We feel that this C.P. in which it is claimed
that there is not full compliance with the direction &
Wards consequent to the Tribunal's order is premature as
we find the applicant is said to have been called
for interview for considering him for re-engagement.

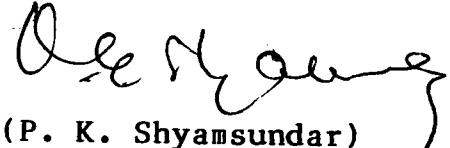
b The applicant is also satisfied with the
state-of-affairs as aforesaid. In view of these,
there is nothing to be done at present except to
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drop the contempt proceedings. It is ordered accordingly. No costs.



(K. Muthukumar)
Member(A)



(P. K. Shyamsundar)
Acting Chairman

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